

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/20/2025

Date:- 31.01.2025

In terms of the State Government's Order No. F.26(55)/Nyay/2015 part IV dated 12.03.2024, **THREE ADVANCE GRADE INCREMENTS** are hereby granted to the following Judicial Officers on account of possessing Post-Graduation in Law (LL.M.) with effect from the date of completion of Post-Graduation in Law mentioned against their names:-

S.NO.	NAME OF OFFICERS SARVA SHRI/SMT./MS./DR.	U.I.D. NUMBER	DATE OF GRANT OF AGIs
1.	MAHENDRA KUMAR AGRAWAL	RJ0561	16.10.2017
2.	RAJESH KUMAR GAJRA	RJ0684	08.08.2023
3.	VINOD KUMAR BAGRI	RJ0714	27.02.2021
4.	BRAHMANAND SHARMA	RJ0799	21.02.2017
5.	GUNJAN SINGH	RJ1062	14.09.2017
6.	CHANDRA SHEKHAR PAREEK	RJ1080	16.08.2021
7.	GARGI CHOUDHARY	RJ1109	31.12.2018
8.	KAMAKSHI MEENA	RJ1128	10.04.2017
9.	CHITRAKSHI SINGH	RJ1139	14.09.2017
10.	NIKHIL KUMAR NAD	RJ1146	27.04.2018
11.	RADHIKA SINGH CHARAN	RJ1151	19.07.2017
12.	SHIELLY PARWAL	RJ1154	09.08.2018
13.	VIKAS NEHRA	RJ1155	14.09.2017
14.	SIDDHANT SAXENA	RJ1218	16.08.2019
15.	ISHA SANGHI	RJ1227	16.08.2019
16.	SOUBHAGYA SINGH CHARAN	RJ1237	30.11.2020
17.	DILIP KUMAR MEENA	RJ1244	16.08.2019
18.	MAYANK PRATAP SINGH	RJ1254	11.12.2021
19.	SONAL MISHRA	RJ1257	07.03.2022
20.	HIMANI JAIN	RJ1259	05.08.2021
21.	TWINKLE	RJ1263	16.02.2024
22.	TEJKIRAN KAUR CHAWLA	RJ1296	03.11.2020
23.	BHANUPRIYA JAIN	RJ1301	17.12.2021
24.	MEENAKSHI AGGARWAL	RJ1305	17.12.2021
25.	BHARAT POONIA	RJ1359	26.08.2021
26.	PIYUSH KUMAR MERTIA	RJ1373	19.12.2020
27.	LOKESH PARIHAR	RJ1383	17.12.2021
28.	GEETA SARAN	RJ1386	02.01.2021
29.	SHAHAZ KHAN LOHAR	RJ1389	19.12.2020
30.	MANISHA KUMARI	RJ1390	02.01.2021
31.	AMITESH KUMARI	RJ1401	02.01.2021

64
31/1

S.NO.	NAME OF OFFICERS SARVA SHRI/SMT./MS./DR.	U.I.D. NUMBER	DATE OF GRANT OF AGIs
32.	NEELAM NAHAR	RJ1409	10.01.2022
33.	MOHIT CHAYAL	RJ1420	02.01.2021
34.	JYOTI BHATT	RJ1424	07.12.2020
35.	KOMAL MANDAL	RJ1438	02.01.2021

Note :-

"The advance increment shall be available when the Officer is promoted from Civil Judge to Senior Civil Judge and from Senior Civil Judge to District Judge cadre also at ACP stage.

The advance increments shall be available in the District Judge Cadre from District Judge (Entry Level) to District Judge (Selection Grade) and from District Judge (Selection Grade) to District Judge (Super Time Scale)"

BY ORDER


31/1
REGISTRAR GENERAL

No.RJS-Estt./Misc./2003/597

Date:- 31.01.2025

Copy forwarded to the following for information and necessary action:-

1. The Principal Secretary to Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
2. The Accountant General, Rajasthan, Jaipur.
3. The Secretary, Lokayukata, Sachivalaya, Jaipur.
4. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
5. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
6. The Registrar-Cum-CPC, Rajasthan High Court Bench, Jaipur.
7. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
8. The Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
9. The Director, Rajasthan State Judicial Academy, Jodhpur.
10. District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers.
11. Deputy Registrar (Accounts), Rajasthan High Court, Jodhpur/Bench, Jaipur.
12. Concerned Treasury Officers.
13. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Jr. Actt.-RJS Estt./
Service Book Clerk/ Misc. Clerk-RJS Estt./
Pension Cell/Sub. Court/Budget.


31/1
REGISTRAR GENERAL